

CP NO. 50(ND)/2010

RT No.21/2016

Maschinen Umwelttechnik Transportanlagen  
Gesellschaft MBH

...Petitioner

Versus.

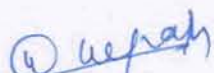
M/s Oswal FM Haemmerle Textile Ltd. & Ors.

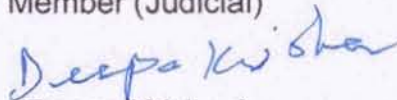
...Respondents

Present: Mr. Prateek Gupta, Advocate for Mr. Amit Bansal,  
Advocate for petitioner.  
Mr. Praveen Gupta, Advocate for Mr. Himanshu Vij,  
Advocate for respondents.

Mr. Prateek Gupta, Advocate for Mr. Amit Bansal, Advocate has  
put in appearance on behalf of the petitioner and seeks time to file Power of  
Attorney. The Power of Attorney be filed at least three days before the date of  
hearing.

It is submitted by learned counsel appearing for both parties that  
the case is to be argued by the Senior Counsel from Delhi for which  
adjournment is requested. Adjourned to 18.10.2016 for arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

September 26, 2016

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